

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
RAJYA SABHA
UNSTARRED QUESTION NO. 946
ANSWERED ON 11/02/2025

ELECTRICITY FROM SOLAR ENERGY

946. SHRI LAHAR SINGH SIROYA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether Government proposes to provide electricity through solar energy to each household in every village of the country;
- (b) if so, the details thereof, State-wise including Karnataka;
- (c) whether any criteria has been laid down/adopted under the scheme to provide electricity from solar energy to the farms;
- (d) if so, the details thereof; and
- (e) the details of companies through which the said scheme is being implemented in Karnataka?

ANSWER

THE MINISTER OF STATE FOR NEW & RENEWABLE ENERGY AND POWER

(SHRI SHRIPAD YESSO NAIK)

(a) to (e) Presently, there is no proposal for providing electricity through solar energy to each household in every village in the country.

However, the Ministry of New and Renewable Energy is implementing PM Surya Ghar: Muft Bijli Yojana to install rooftop solar for one crore households, PM-KUSUM and New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) to promote solar energy in houses and farms in the country including in the State of Karnataka. These schemes are being implemented by state implementing agencies of respective States/UTs. Details of these schemes are given in **Annexure**.

Annexure referred in reply to part (a) to (e) of Rajya Sabha Unstarred Question No. 946 to be answered on 11.02.2025 regarding “Electricity from solar energy”

Details of PM Surya Ghar: Muft Bijli Yojana, PM-KUSUM and New Solar Power Scheme

Scheme/ Programmes	Central Financial Assistance (CFA) available																				
a) PM Surya Ghar: Muft Bijli Yojana	<p>1. Under the PMSG: MBY, the CFA for installation of Rooftop Solar in the Residential Sector is given below:</p> <table border="1" data-bbox="512 383 1393 1097"> <thead> <tr> <th data-bbox="512 383 611 485">S.No.</th> <th data-bbox="611 383 943 485">Type of Residential Segment</th> <th data-bbox="943 383 1161 485">CFA</th> <th data-bbox="1161 383 1393 485">CFA (Special Category States/UTs)</th> </tr> </thead> <tbody> <tr> <td data-bbox="512 485 611 621">1</td> <td data-bbox="611 485 943 621">Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)</td> <td data-bbox="943 485 1161 621">Rs.30,000/kWp</td> <td data-bbox="1161 485 1393 621">Rs.33,000/kWp</td> </tr> <tr> <td data-bbox="512 621 611 723">2</td> <td data-bbox="611 621 943 723">Residential Sector (with additional RTS capacity of 1 kWp or part thereof)</td> <td data-bbox="943 621 1161 723">Rs.18,000/kWp</td> <td data-bbox="1161 621 1393 723">Rs.19,800/kWp</td> </tr> <tr> <td data-bbox="512 723 611 825">3</td> <td data-bbox="611 723 943 825">Residential Sector (additional RTS capacity beyond 3 kWp)</td> <td data-bbox="943 723 1161 825">No additional CFA</td> <td data-bbox="1161 723 1393 825">No additional CFA</td> </tr> <tr> <td data-bbox="512 825 611 1097">4</td> <td data-bbox="611 825 943 1097">Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)</td> <td data-bbox="943 825 1161 1097">Rs.18,000/kWp</td> <td data-bbox="1161 825 1393 1097">Rs.19,800/kWp</td> </tr> </tbody> </table> <p>2. The PMSG: MBY scheme includes the provision for incentive to DISCOMs to motivate and help them in activities such as create conducive regulatory and administrative mechanisms, achieve targets for implementation. The incentive is pegged at 5% of applicable benchmark cost for capacity achieved above 10% and less than 15% of installed base capacity; 10% of the applicable benchmark cost for capacity achieved beyond 15% of installed base capacity.</p> <p>3. To push the deployment of residential rooftop solar system (RTS) and undertake local mobilization efforts, the PMSG: MBY scheme also includes the provision for incentive to the Urban Local Bodies (ULBs) and Panchayat Raj Institutions (PRIs), at the rate of Rs.1000 for every installation of RTS in residential segment in the jurisdiction of ULB/PRI, for which CFA has been transferred to consumer.</p> <p>4. Further, a fund of Rs. 800 crore has been provisioned for developing a Model Solar Village in each district of the country, with an assistance of Rs 1 crore per Model Solar Village under PMSG: MBY scheme.</p>	S.No.	Type of Residential Segment	CFA	CFA (Special Category States/UTs)	1	Residential Sector (first 2 kWp of Rooftop Solar (RTS) capacity or part thereof)	Rs.30,000/kWp	Rs.33,000/kWp	2	Residential Sector (with additional RTS capacity of 1 kWp or part thereof)	Rs.18,000/kWp	Rs.19,800/kWp	3	Residential Sector (additional RTS capacity beyond 3 kWp)	No additional CFA	No additional CFA	4	Group Housing Societies/ Residential Welfare Associations (GHS/RWA) etc. for common facilities including EV charging up to 500 kWp (@ 3 kWp per house)	Rs.18,000/kWp	Rs.19,800/kWp
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b) PM-KUSUM scheme	<p>The Scheme has three components:</p> <p>Component A: Setting up of 10,000 MW of Decentralized Ground/Stilt Mounted Solar Power Plants Benefits available: Procurement Based Incentive (PBI) to the DISCOMs @ 40 paise/kWh or Rs.6.60 lakhs/MW/year, whichever is lower, for buying solar power under this scheme. The PBI is given to the DISCOMs for a period of five years from the Commercial Operation Date of the plant. Therefore, the total PBI payable to DISCOMs is up to Rs. 33 Lakh per MW.</p> <p>Component B: Installation of 14 Lakh Stand-alone Solar Pumps Benefits available: CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar agriculture pump is provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal</p>																				

Scheme/ Programmes	Central Financial Assistance (CFA) available																							
	<p>Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the stand-alone solar pump is provided. Component B can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>Component C: Solarisation of 35 Lakh Grid Connected Agriculture Pumps including through Feeder Level Solarisation</p> <p>Benefits available:</p> <p>(a) Individual Pump Solarization (IPS): CFA of 30% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component will be provided. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost or the tender cost, whichever is lower, of the solar PV component is provided. Component C (IPS) can also be implemented without State share of 30%. The Central Financial Assistance will continue to remain 30% and rest 70% will be borne by the farmer.</p> <p>(b) Feeder Level Solarization (FLS): Agriculture feeders can be solarized by the State Government in CAPEX or RESCO mode with CFA of Rs. 1.05 Crore per MW as provided by MNRE. However, in North Eastern States, Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh, Uttarkhand, Lakshadweep and Andaman & Nicobar Island, CFA of Rs. 1.75 crore per MW is provided.</p>																							
<p>c) New Solar Power Scheme (for Tribal and PVTG Habitations/Villages) under Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN) and Dharti Aaba Janjatiya Gram Utkarsh Abhiyan (DA JGUA):</p>	<ul style="list-style-type: none"> The Scheme will cover electrification of One Lakh un-electrified households (HHs) in Tribal and PVTG areas identified by Ministry of Tribal Affairs (MoTA) by provision of off-grid solar systems. The scheme includes a provision for providing off-grid solar lighting in 1500 Multi-Purpose Centres (MPCs) in PVTG areas as approved under PM JANMAN. Similarly, the scheme also includes provision for solarisation of 2000 public institutions through off-grid solar systems as approved under DA JGUA. The off-grid solar systems shall be provided only where electricity supply through grid is not techno-economically feasible. The financial outlay approved for the scheme under PM JANMAN and DA JGUA is given below: <table border="1" data-bbox="475 1304 1426 1754"> <thead> <tr> <th data-bbox="475 1304 533 1437">S. No.</th> <th data-bbox="533 1304 874 1437">Components</th> <th data-bbox="874 1304 1070 1437">Central Share (100%)</th> <th data-bbox="1070 1304 1267 1437">Approved Financial Outlay (in Rs. Crore)</th> <th data-bbox="1267 1304 1426 1437">Timeline</th> </tr> </thead> <tbody> <tr> <td data-bbox="475 1437 533 1542">1</td> <td data-bbox="533 1437 874 1542">Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs</td> <td data-bbox="874 1437 1070 1542">Rs. 50,000 per HH or as per actual cost</td> <td data-bbox="1070 1437 1267 1542">500</td> <td data-bbox="1267 1437 1426 1542" rowspan="2">FY 2023-24 to FY 2025-26</td> </tr> <tr> <td data-bbox="475 1542 533 1646">2</td> <td data-bbox="533 1542 874 1646">Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas</td> <td data-bbox="874 1542 1070 1646">Rs. 1 lakh per MPC</td> <td data-bbox="1070 1542 1267 1646">15</td> </tr> <tr> <td data-bbox="475 1646 533 1754">3</td> <td data-bbox="533 1646 874 1754">Solarisation of 2000 public institutions through off-grid solar systems</td> <td data-bbox="874 1646 1070 1754">Rs 1 lakh per kW</td> <td data-bbox="1070 1646 1267 1754">400</td> <td data-bbox="1267 1646 1426 1754">FY 2024-25 to FY 2028-29</td> </tr> </tbody> </table>					S. No.	Components	Central Share (100%)	Approved Financial Outlay (in Rs. Crore)	Timeline	1	Provision of 0.3 kW Solar offgrid system for 1 lakh Tribal and PVTG HHs	Rs. 50,000 per HH or as per actual cost	500	FY 2023-24 to FY 2025-26	2	Solar street lighting and provision of lighting in 1500 MPCs of PVTG areas	Rs. 1 lakh per MPC	15	3	Solarisation of 2000 public institutions through off-grid solar systems	Rs 1 lakh per kW	400	FY 2024-25 to FY 2028-29
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